

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2021				
Court- wise pendency of Cases as on 31.08.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. Debbarma, District and Sessions Judge, Agartala	796	167	963
2	Sri Govinda Das, ADJ., (Court No. 2), Agartala	628	220	848
3	Sri Amarendra Kumar Singh, ADJ., (Court No. 3), Agartala	0	134	134
4	Sri Yoginder Pal, ADJ., (Court No. 4), Agartala	833	209	1042
5	Sri Mridul Chakarborty, ADJ., (Court No. 5), Agartala	171	269	440
6	Smti Sudipta Choudhury, Judge, Family Court, Agartala	480	369	849
7	Sri V. P. Debbarma, Addl. Judge, Family Court, Agartala	500	378	878
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. SJ., (Court No.1), Agartala	469	21	490
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. SJ., (Court No.2), Agartala	500	19	519
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	176	1459	1635
11	Sri Soumyo Bikash Das, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	119	1541	1660
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	192	1117	1309
13	Sri Ayan Choudhury, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	121	1215	1336
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 1, Agartala	23	1112	1135
15	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 2, Agartala (Vacant) , charge remains with Smti Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div), Court No.1, Agartala	12	1059	1071
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala (Vacant) , charge remains with Smti. Deepa Bhattacharyya , JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	46	1304	1350
17	Smti. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	41	1397	1438
18	Smti. Deepa Bhattacharyya, JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	34	1399	1433
19	Smti. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	36	1355	1391
Total		5177	14744	19921
Station-wise pendency of Cases as on 31.08.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4197	13997	18194
Total		4197	13997	18194
2	Family Court, Agartala	480	369	849
3	Addl. Judge, Family Court, Agartala	500	378	878
Total		980	747	1727
Grand Total		5177	14744	19921

Gomati District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2021****Court- wise pendency of Cases as on 31.08.2021**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	266	104	370
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	291	110	401
3	Smti Sankari Das, Judge, Family Court, Udaipur	240	316	556
4	CJ (Sr. Div) & ASST. SJ., Udaipur, charge remains with Sri Subhra Nath, Chief Judicial Magistrate, Udaipur	190	30	220
5	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Udaipur	53	306	359
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	30	336	366
7	Smti. Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	13	463	476
8	Smti. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	12	444	456
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	26	1293	1319
10	CJ (Jr. Div) -cum-JM First Class, Amarpur (Vacant), charge remains with Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	0	24	24
Total		1121	3426	4547
Station-wise pendency of Cases as on 31.08.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	855	1793	2648
2	Amarpur	26	1317	1343
Total		881	3110	3991
3	Family Court, Udaipur	240	316	556
Grand Total		1121	3426	4547

South Tripura District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2021

Court- wise pendency of Cases as on 31.08.2021

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	746	224	970
2	Sri Uttam Hrishi Das, Judge, Family Court, Belonia	129	112	241
3	Sri Sushanta Debbarma, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	82	38	120
4	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	22	630	652
5	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	172	537	709
6	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	56	481	537
7	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	6	135	141
8	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	24	87	111
Total		1237	2244	3481

Station-wise pendency of Cases as on 31.08.2021

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	1078	1910	2988
2	Sabroom	30	222	252
Total		1108	2132	3240
3	Family Court, Belonia	129	112	241
Grand Total		1237	2244	3481

Unakoti District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2021****Court- wise pendency of Cases as on 31.08.2021**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Arindam Pal, District and Sessions Judge, Kailashahar	179	128	307
2	Sri Prakash Kumar, Additional District and Sessions Judge, Kailashahar	13	100	113
3	Sri Dhiman Debbarma, Judge, Family Court, Kailashahar	120	191	311
4	Smti Jhuma Datta Choudhury, CJ (Sr. Div) & ASST. SJ., Kailashahar	134	0	134
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	84	1062	1146
6	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	166	954	1120
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant) charge remain with Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	50	340	390
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge(Jr.Div), Kailashahar (Court No.2)	41	659	700
		787	3434	4221
Station-wise pendency of Cases as on 31.08.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	667	3243	3910
Total		667	3243	3910
2	Family Court , Kailashahar	120	191	311
Grand Total		787	3434	4221

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2021				
Court- wise pendency of Cases as on 31.08.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	437	433	870
2	Judge, Family Court, Dharmanagar, Charge remains with Shri Gautam Sarkar, District & Sessions Judge, Dharmanagar	203	176	379
3	Sri Shaurav Saha, CJ (Sr. Div) & ASST. SJ., Dharmanagar	218	26	244
4	Sri Saamyojyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	126	329	455
5	MS. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	180	537	717
6	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	66	400	466
7	Sri Raja Gupta, SDJM-cum-Civil Judge (Jr. Div) Kanchanpur	1	323	324
8	Sri Piyush Priyadershi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	6	240	246
Total		1237	2464	3701
Station-wise pendency of Cases as on 31.08.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1027	1725	2752
2	Kanchanpur	7	563	570
Total		1034	2288	3322
3	Family Court, Dharmanagar	203	176	379
Grand Total		1237	2464	3701

Sepahijala District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2021

Court- wise pendency of Cases as on 31.08.2021

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	200	349	549
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	41	113	154
3	Sri Sarbajeet Choudhury, CJM-cum-Civil Judge (Sr. Div), Sonamura	156	798	954
4	Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	107	412	519
5	JM., First Class-cum-Civil Judge (Jr. Div), Sonamura, (Vacant) charge remains with Sri D. P. Mishra, CJ (Jr. Div)-cum-JM., First Class, Sonamura	52	166	218
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	169	233	402
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	34	1066	1100
8	Sri Ali Hayder Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	68	1000	1068
Total		827	4137	4964

Station-wise pendency of Cases as on 31.08.2021

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	684	1958	2642
2	Bishalgarh	102	2066	2168
Total		786	4024	4810
3	Family Court , Sonamura	41	113	154
Grand Total		827	4137	4964

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2021				
Court- wise pendency of Cases as on 31.08.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Khowai,	198	287	485
2	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	101	102	203
3	Smti. Nandita Bhattacharyya, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	54	60	114
4	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	20	957	977
5	Sri Koushik Karmakar, CJ (Jr. Div)-cum- JM., First Class, Khowai	50	894	944
6	Smt. Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	27	946	973
Total		450	3246	3696
Station-wise pendency of Cases as on 31.08.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	349	3144	3493
Total		349	3144	3493
2	Judge, Family Court, Khowai	101	102	203
Grand Total		450	3246	3696

Dhalai District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2021****Court- wise pendency of Cases as on 31.08.2021**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Sharma Roy, District and Sessions Judge, Ambassa	70	149	219
2	Sri Anshuman Choudhury Additional District and Sessions Judge, Ambassa	31	114	145
3	Sri Ramdas Chattopadhyay, Judge, Family Court, Ambassa,	17	14	31
4	Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa charge remains with Shri Satyajit Das, CJM-cum-Civil Judge (Sr. Div), Ambassa	1	0	1
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	65	118	183
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	7	115	122
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	101	157	258
8	Sri Sanjan Lal Tripura, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	4	243	247
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	36	265	301
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	9	192	201
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	6	116	122
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div)., Gandacherra	0	37	37
13	Sri Thomas Lal Ditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	1	67	68
Total		348	1587	1935
Station-wise pendency of Cases as on 31.08.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	174	496	670
2	Kamalpur	141	665	806
3	Longtharai Valley	15	308	323
4	Gandacherra	1	104	105
Total		331	1573	1904
5	Family Court, Ambassa	17	14	31
Grand Total		348	1587	1935

District-wise pendency of Civil and Criminal Cases as on 31.08.2021

Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	5177	14744	19921
2	Gomati Judicial District, Udaipur	1121	3426	4547
3	South Tripura Judicial District, Belonia	1237	2244	3481
4	Unakoti Judicial District, Kailashahar	787	3434	4221
5	North Tripura Judicial District, Dharmanagar	1237	2464	3701
6	Sepahijala Judicial District, Sonamura	827	4137	4964
7	Khowai Judicial District, Khowai	450	3246	3696
8	Dhalai Judicial District, Ambassa	348	1587	1935
Total		11184	35282	46466